

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**

**WESTERN ZONE, BENCH PUNE AT PUNE.**

**EXECUTION APPLICATION NO.08 OF 2024 (WZ)**

**IN**

**ORIGINAL APPLICATION NO.122 OF 2023 (WZ)**

Rohit Manohar Joshi

**..APPLICANT**

V/s

Thane Municipal Corporation, Thane  
and others

**... RESPONDENTS**

**AFFIDAVIT IN REPLY**

**MAY IT PLEASE THE HON'BLE TRIBUNAL:**



I, Smt. Manisha Pradhan, Age Adult, Occu.: Service (Chief Environment Officer), having office at Thane Municipal Corporation, Thane, do hereby state on solemn affirmation as under:-

1. I say that, I am working in the capacity of Chief Environment Officer with the Respondent No.1 and well conversant with the facts of the present case. Hence, I am able to depose the same on oath. I say that, I am filing this Affidavit to place before this Hon'ble Tribunal the factual aspects in respect of the present case.
2. I say that, the Applicant had filed the present case seeking directions from this Hon'ble tribunal pertaining to the compliance of Solid Waste Management Rules 2016 during the Ganesh


Festival in the city of Thane. I say that, the Hon'ble Tribunal was pleased to dispose the Original Application vide its order 26.09.2023, wherein the Respondent No.1 was agreed that it would follow the compliance of the said Rules in its letter and spirit.

3. I say that in accordance to the statement made before this Hon'ble Tribunal, the Respondent No.1 during the Ganesh Festival 2024 and more specifically during the immersion process had constructed artificial lake (15), Tank Immersion (45), Idol Acceptance Centre (10), Khadi Ghat (9), and Mobile Immersion Van (6). It is submitted that most the residents within jurisdiction of Respondent No.1 opted for the above mentioned five methods for immersion of the Ganesh Idols.

4. I further say that, the total number of Idols, which were immersed within the jurisdiction of Respondent No.1, was 51807. I further say that, since there is no authorised landfill site available with the Respondent No.1, the Respondent No.1 disposed of the waste which was collected in the aforesaid water bodies in a pit, which was constructed at Borivade, Thane, and it was covered with the tarpaulin cloth and disposed of.



5. I further say that the waste, which was generated on the day of immersion, was sent to MRF centre for composting. To maintain water quality of artificial ponds, TMC has put aeration machine and also added Alum and  $KMnO_4$  regularly. I further state that, the idols which were immersed in the water bodies, water samples were collected and the results of the said Report are well within the parameters as prescribed by the MPCB. I state that, there has been no non-compliance or the variance in the statement, which was made before this Hon'ble Tribunal by the Respondent No.1, thus, the directions given by the MPCB stand complied. The relevant data to show water samples is shown below: -



Sr. No	Name of lake	pH	DO	Turbidity (NTU)	TDS	COD	BOD	Phosphate	Lead	Chromium	Cadmium	Iron
1	RailadeviArtificialLake-1	6.81	4.66	30	348	29	9	1.3	0.54	0.07	0.05	0.21
2	RailadeviArtificialLake-2	7	5.53	30	351	25	8	BDL	0.38	BDL	0.021	0.24
3	UpvanArtificialLake	7.07	6.39	30	192	24	8	BDL	0.24	BDL	0.031	0.18
4	NeelkanthArtificialLake	6.75	4.27	27	245	34	14	0.8	0.34	0.4	0.043	0.15
5	BoriwadeMaidanArtificialLake	7.28	5.52	27	523	30	12	BDL	0.17	BDL	0.035	0.15
6	RutuParkArtificialLake	6.76	4.86	29	462	35	16	BDL	0.55	0.06	0.032	0.33
7	HiranandaniEstateArtificialLake	7.45	6.64	29	561	25	7	1.3	0.77	0.08	0.021	0.11
8	RewaleArtificialLake	7.45	7.05	27	196	24.2	7	BDL	0.36	0.05	BDL	0.15
9	AmbeGhosaleArtificialLake	7.29	7.28	27	224	20	7	BDL	0.32	0.05	BDL	0.17
10	KharegaonArtificialLake	7.41	7.13	26	219	25	8	1	0.33	0.04	BDL	0.17
11	NewShivajinagarArtificialLake	7.43	8.54	26	124	23	7	0.8	0.34	0.05	BDL	0.2
12	GholaiNagarArtificialLake	6.63	5.7	19	272	20	7	BDL	0.17	BDL	BDL	0.24
13	KhidkaliArtificialLake	7.03	4.41	23	257	25	8	BDL	0.11	BDL	BDL	0.075
14	DativaliArtificialLake	7.36	6.34	19	258	23	7	1.3	0.18	BDL	BDL	0.14
15	MasundaDattaGhatArtificialLake	6.94	4.6	24	407	36.4	16	4.1	0.67	BDL	0.025	0.29
	CPCBStandard	5.5-9.0	>4.0 mg/l	30	-	250	100	-	2	-	-	-

6. I further say that ,in Thane Municipal Corporation area during Ganpati Festival majority of big idols came for immersion from adjoining areas like Mulund, Bhandup, Dombivali, etc. at Creek Ghat. It is observed that, 172 idols of heights between 5 ft. to 28 ft. get immersed at Parsik Retibunder Ghat on Anant Chaturdashi Day. Immersion of these idols at artificial ponds is not possible, hence for safety of the people, TMC had put information boards along the creek ghat for immersion facility.

I say that, whatever stated herein above is true and correct to the best of my knowledge, information, record and legal advice, received, which I believe to be true.

Solemnly Affirmed at Thane

On this 1<sup>st</sup> day of Jan 2025.

*Manisha Pradhan*

( Manisha Pradhan )  
मनिषा प्रधान

मुख्य पर्यावरण अधिकारी  
उपस्थित  
अधिकारी  
उपस्थित



BEFORE ME

*Shital S. Nayak*

SHITAL S. NAYAK  
ADVOCATE & NOTARY  
Distt. Thane (Maharashtra)  
Regd. No. 27334

NOTED & REGISTERED  
Sr.No. 02 Date

01 JAN 2025